

Appointment of Chairman ASRB

9494. SHRI T. S. NEGI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that some of the non-official Chairmen are holding posts of public sector Boards beyond 60 years of age and in some cases continuously for over 15 years as for example Dairy Board; and

(b) whether Government are aware that a 62 year old person has been appointed as Chairmen of ASRB last month hurriedly against Government's policy?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) :

(a) Chairman of the National Dairy Development Board/Indian Dairy Corporation has been holding the post in an honorary capacity since the inception of the organisations in 1965 and 1970 respectively. The Chairman is a professional and expert in the field of Dairy Science and on account of his association in this field for quite a large number of years he has acquired extensive knowledge and expertise in the field. The Govt. have therefore, found him suitable for holding the post of Chairmen, N. D. D. B/I.D.C.

(b) The post of Chairman, Agricultural Scientists Recruitment Board is one of the top Research Management Scientific positions of the Council and is invariably filled up on the basis of merit from amongst scientists of great eminence and distinction in the field of agricultural research and education who have held positions of top responsibility such as Vice-Chancellors of Agricultural Universities, Deputy Directors

General of I.C.A.R., Directors of ICAR institutes etc. According to the recruitment rules of the post, it is a tenure post and appointment thereto can be made for a period of six years or till the incumbent attains the age of 65 years, whichever is earlier. Since the retirement age for this assignment is 65 years, superannuated persons having the requisite qualifications and experience and who are men of eminence can be appointed to the post of Chairman, ASRB. This appointment has been made recently accordingly with the approval of the Appointments Committee of the Cabinet of which the Prime Minister herself is the Chairman.

Foodgrains Distributed in States Through P.D.S.

9495. SHRI HARIHAR SOREN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total quantity of foodgrain distributed in different States and Union Territories through public distribution system in 1982;

(d) The State-wise quantity of various categories of foodgrains distributed in the above year; and

(c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) A total quantity of 11.1 million tonnes of foodgrains was distributed through the public distribution system in various States and Union Territories during 1982.

(b) and (c) A statement is attached.

Statement

Statement showing quantities of foodgrains distributed through the public distribution system in various States/Union Territories during the year 1982 ().*

State/Union Territory	Rice	Wheat (PD)**	(In '000 tonnes)	
			Coarse grains	Total
1. Andhra Paadesh	419	77	2	498
2. Assam	311	112	—	423

1	2	3	4	5
3. Bihar	235	298	—	533
4. Gujarat	201	139	28	368
5. Haryana	8	73	—	81
6. Himachal Pradesh	25	28	—	53
7. Jammu & Kashmir	125	83	—	208
8. Karnataka	400	37	13	450
9. Kerala	1158	63	—	1221
10. Madhya Pradesh	223	194	—	417
11. Maharashtra	647	506	48	1201
12. Manipur	35	7	—	42
13. Meghalaya	74	11	—	85
14. Nagaland	37	1	—	38
15. Orissa	232	83	—	315
16. Punjab	2	140	—	142
17. Rajasthan	11	183	—	194
18. Sikkim	34	3	—	37
19. Tamilnadu	779	32	—	811
20. Tripura	91	5	—	96
21. Uttar Pradesh	355	347	—	702
22. West Bengal	1590	809	—	2399
23. Andamans & Nicobar Islands	12	8	—	20
24. Arunachal Pradesh	27	5	—	32
25. Chandigarh	2	1	—	3
26. Delhi	162	443	—	605
27. Dadra & Nagar Havali	Neg	Neg	—	Neg
28. Goa, Daman & Diu	37	18	—	55
29. Lakshadweep	4	Neg	—	4
30. Mizoram	60	7	—	67
31. Pondicherry	12	2	—	14
GRAND TOTAL :	7308	3715	91	11114

(*) = Provisional, subject to revision.

Neg = Below 500 tonnes.

** (PD) = Does not include issues to Roller Flour Mills.